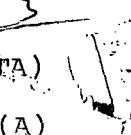
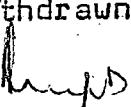
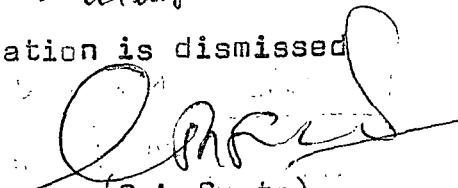


**C.A.T. Bench, Jaipur**

Date of Order	Orders
2.12.2002	Mr. P.N. Jatti, counsel for the applicant. None present for the respondents.
	List the case for final hearing on
22.1.2003	<p align="center">   (M.L. CHAUHAN)  MEMBER (J) </p> <p align="center">   (H.O. GUPTA)  MEMBER (A) </p>
22.1.2003	<p align="center">   (A.P. Nagrath)  Administrative Member </p> <p align="center">   (G.L. Gupta)  Vice Chairman. </p> <p><i>sent 81/47 Date 22/1/03</i></p>